

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. †987
TO BE ANSWERED ON 05.02.2026

Implementation PM-JANMAN

†987. SMT. DELKAR KALABEN MOHANBHAI:
SHRI GYANESHWAR PATIL:

Will the Minister of Tribal Affairs be pleased to state:

(a) the details of financial resources allocated and utilised by the Government under the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) for Scheduled Tribe communities across various parts of the country;

(b) whether, under this Maha Abhiyan, the Government has formulated any special schemes or awareness programmes to empower tribal communities in different States, particularly in the Union Territory of Dadra and Nagar Haveli and Madhya Pradesh;

(c) if so, the details thereof; and

(d) whether the Government has any data or statistics regarding the progress made and outcomes achieved so far under the PM-JANMAN scheme, if so, the details thereof with specific reference to the Union Territory of Dadra and Nagar Haveli and Madhya Pradesh?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (d): Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) is targeted at socio-economic development of 75 PVTGs communities residing in 18 States and 1 UT including Madhya Pradesh. Union Territory of Dadra and Nagar Haveli has no identified PVTGs.

PM JANMAN has total budgetary outlay of Rs. 24,104 Cr (Central share: ₹15336 Cr and State share: ₹8768 Cr) which is assigned to respective line Ministries against the identified interventions. The details of financial progress for interventions of Ministry of Tribal Affairs under the abhiyan are given in **Annexure I**.

In coordination with State Governments, Information, Education and Communication (IEC) campaigns have been organized across States / UT which are

aimed at creating awareness on various welfare schemes for tribals and strengthen outreach and also facilitating in preparation of basic documents like Aadhar Card, Caste certificate, Jan Dhan bank account which are required for availing benefits under different schemes.

The details of progress under the abhiyan including in the State of Madhya Pradesh is given in **Annexure II**.

Annex referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. †987 for answer on 05.02.2026 raised Smt. Delkar Kalaben Mohanbhai and Shri Gyaneshwar Patil regarding “Implementation PM-JANMAN”

Details financial progress under PM-JANMAN for Ministry of Tribal Affairs' interventions (Rs. In Cr)*

(i) MPCs

FY	BE	RE	Actuals
2023-24	-	100	100
2024-25	240	150	99.68
2025-26	300	184.99	94.10 (in addition Rs.22 Cr bills closed through SNA SPARSH)

(ii) VDVks

FY	BE	RE	Actuals
2023-24	-	10	9.97
2024-25	25	10	0.15
2025-26	12	6	6 (through TSA)

*The records of the financial progress for interventions to be carried out by other Ministries/Departments is maintained by concerned Ministries / Departments

Annexure-II

Annex referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. †987 for answer on 05.02.2026 raised Smt. Delkar Kalaben Mohanbhai and Shri Gyaneshwar Patil regarding “Implementation PM-JANMAN”

(i) The details of progress under PM JANMAN as on 31.12.2025 (as per information provided by concerned Ministries):-

Name of Ministry	Activity	Mission Target (2023-2026)	Sanction details	Physical Achievements
M/o Rural Development	Provision of pucca houses	4.90 lakh houses	473939 houses	250374 houses completed
	Connecting roads	8000 km road	7316.62 km road	1196 Km road completed
M/o Health and Family Welfare	Mobile Medical Units	1000 MMU (750 MMUs sufficient to cover all)	750 MMUs	750 MMUs operationalized
M/o Jal Shakti	Piped Water Supply	19375 Villages	18693 Villages	8199 Villages 100% Saturated
M/o Women and Child Development	Construction and running of Anganwadi Centres	2500	2500 AWCs	2251 AWCs made operational.
M/o Education	Construction and running of hostels	500	500 Hostels	8 completed
M/o Power	Energization of unelectrified HHs	145083 HHs	145083 HHs	134995 HHs Electrified
M/o New and Renewable Energy	Households sanctioned under New Solar Power Scheme	As per identification of beneficiaries eligible for off-grid	8823 HHs	6154 HHs Electrified
M/o Communications	Installation of mobile towers	Coverage of 4543 habitations	4084 habitations planned for Coverage	3006 Habitations covered
M/o Tribal Affairs	Multipurpose Centers	1000	1000 MPCs	375 completed
	Setting up of VDVKs	500	539 VDVKs	450 VDVKs Business Started

(ii) The details of progress under PM JANMAN in the State of Madhya Pradesh as on 31.12.2025 (as per information provided by concerned Ministries):-

Ministry (Scheme)	Intervention	Progress
MoRD (PMAAY-G)	Houses Sanctioned (No.)	185843
	Houses Completed (No.)	132383
MoRD (PMGSY)	Roads sanctioned (Km)	1835
	Roads Completed (Km)	265
MoHFW (NHM)	MMUs operationalized (No.)	67
MoJS (JJM)	Sanctioned Villages (No.)	4817
	Saturated Villages (No.)	2020
MoWCD (POSHAN 2.0)	AWCs sanctioned (No.)	704
	AWCs operationalized (No.)	704
MoE (SSA)	Hostels sanctioned (No.)	106
	Hostels completed (No.)	-
MoP (RDSS)	HHs sanctioned (No.)	30241
	HHs electrified (No.)	26493
MNRE	HHs sanctioned (No.)	1370
	HHs electrified (No.)	793
MoC (DoT-USOF)	Habitation planned for coverage (No.)	210
	Habitations covered (No.)	97
MoTA	MPCs sanctioned (No.)	125
	MPCs Completed (No.)	49
	VDVKs sanctioned (No.)	83
	Business started (No.)	57
